

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4614
ANSWERED ON:04.05.2012
NON RECOGNIZED INPUT STATE TAXATION
Jardosh Smt. Darshana Vikram

Will the Minister of FINANCE be pleased to state:

- (a) whether any communication has been received from Ministry of Fertilisers on the issue of backlog payment to fertilizer producers for non-recognised input State taxation matter as Ministry of Fertilisers have already implemented the new policy w.e.f. 01.04.2011 in this regard but not sorted out issues of backlog losses;
- (b) if so, the details thereof and reaction of the Finance Ministry thereto;
- (c) whether the Finance Ministry has received any Communication from Ministry of Fertilisers for re-distribution of funds collected from States under new policy of non-recognised input State taxation; and
- (d) if so, the action taken thereon?

Answer

SHRI NAMO NARAIN MEENA Minister of State in Ministry of Finance

- (a) & (b): Yes Sir. Department of Fertilizers has sought the views of Ministry of Finance on the issue of recovery of incidence of non-reimbursable input taxation levied by State Governments for the period 01.10.2006 to 31.03.2010. The matter is under examination.
- (c): No sir.
- (d): Does not arise.